NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

C.P. No. 1/2(41)/NCLT/AHM/2018

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.02.2018

Name of the Company:

Highly Electrical Applicances India Pvt Ltd.

Section of the Companies Act:

Section 2(41) of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. UDAY DAYE. PRACTISING PETITIONER WITH PANAN S. GIODIAWALD ADVOCATE)
2.

ORDER

Learned Advocate Mr. Pavan Godiawala i/b Learned PCS Mr. Uday Dave present for Petitioner.

Learned Counsel for the petitioner requested for 8 weeks time to file last Annual Report and Balance Sheet of Holding company.

List the matter on 09.04.2018.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 14th day of February, 2018.

BİKKI RAVEENDRA BABU MEMBER JUDICIAL